

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622/2024**

**IN THE MATTER OF:**

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

**INDEX**

<b>Sno.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Objections to the report of the joint committee on behalf of Respondent No. 69, M/s Color Zone	<b>1-5</b>
2.	Supporting Affidavit	<b>6-7</b>
3.	<b><u>ANNEXURE R-1:</u></b> A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures.	<b>8-30</b>
4.	Vakalatnama	<b>31</b>
5.	Copy of Aadhar Card	<b>32</b>
6.	Proof of Service	<b>33</b>

FILED THROUGH:

*Sb*

*Archana yadav*

*Shivani chawla*

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

2197



**[CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates for Respondent No. 69- M/s Color Zone

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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VARUN GULATI

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 69, M/S COLOR ZONE**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Color Zone, Respondent No. 69, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 69 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.
3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any

deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

#### 4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 09.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds including suspected dilution and observations regarding logbook maintenance.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6.

The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent maintains proper operational records, including PETP input/output data and water usage logs. The answering respondent has categorically denied any instance of dilution and clarified in its reply to the SCN that proper recordkeeping and process controls are followed. The conclusions drawn in the Joint Committee Report overlook these clarification
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.7. That the answering respondent holds a valid Consent to Operate (Air and Water) and Hazardous Waste Authorization, which were valid at the time of inspection. Additionally, the answering respondent has applied for renewal of the No Objection Certificate (NOC) from the Haryana Water Resources Authority (HWRA), which remains under process. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

- 4.8. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.9. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.10. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.11. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.

- 4.12. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



**[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]**



**[CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates for Respondent No. 69- M/s Color Zone

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

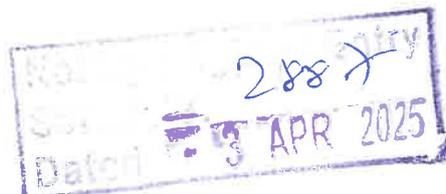
State of Haryana & Ors.

...Respondents

**AFFIDAVIT**

I, ANNU SHARMA <sup>D/o</sup> ~~S/o~~ KAMAL KISHOR DUGGAL, aged about 48 years R/o G25U-230, 3<sup>rd</sup> Floor, Pitam Pura, North West Delhi, Delhi - 110034, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 69, M/s COLOR ZONE, having its office at Plot No - 598, in the BARHI INDUSTRIAL AREA PHASE - II aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



M/s color zone  
*Anusharma*  
DEPONENT  
Proprietor

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at \_\_\_\_\_ on this \_\_\_\_ day of \_\_\_\_\_, 2025.

M/s color zone  
*Anusharma*  
DEPONENT  
Proprietor

Notary Register Entry  
Serial No. 2887  
Dated 13 APR 2025



ATTESTED  
*[Signature]*  
Notary Public Delhi  
13 APR 2025

*A unit of dyeing and processing*

## ANNEXURE R-1

Ref. No.....

Date...4/02/25

To

The Regional Officer  
Haryana State Pollution Control Board  
Sonapat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974,prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir

With reference to the letter no HSPCB/SR/2025/2695 dated 02.01.2025 received on dated 17.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 09.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in process of pre-treatment, dyeing, washing, finishing of Garments.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. We agree that the PETP installed is based on physico-chemical treatment for removal of suspended solids, though there is no dilution made in the unit. It is a kind request to conduct a re-visit in the unit.
2. As stated above, there is no dilution made in the unit. We have done colour coding in the unit for the ready reference.
3. We will be maintaining proper records under logbooks for fresh water consumption; the format for the logbook has been attached. It is requested to approve the same.
4. We have made correctly maintained logbooks for fresh water consumption, effluent generation and effluent discharge.
5. As the washing is more prominent in the process, that's why there is some loss in the processing of raw material.

\*Further, we are complying with the recommendation issued:-

1. We don't make any sort of dilution in the unit. We have made colour coding in the unit, we request to conduct the re-visit in the unit.
2. We will surely explore the possibility of reducing specific water consumption and adopt the technology depending on the specific conditions.

Concluding the above, it is requested that the re-visit must be conducted.

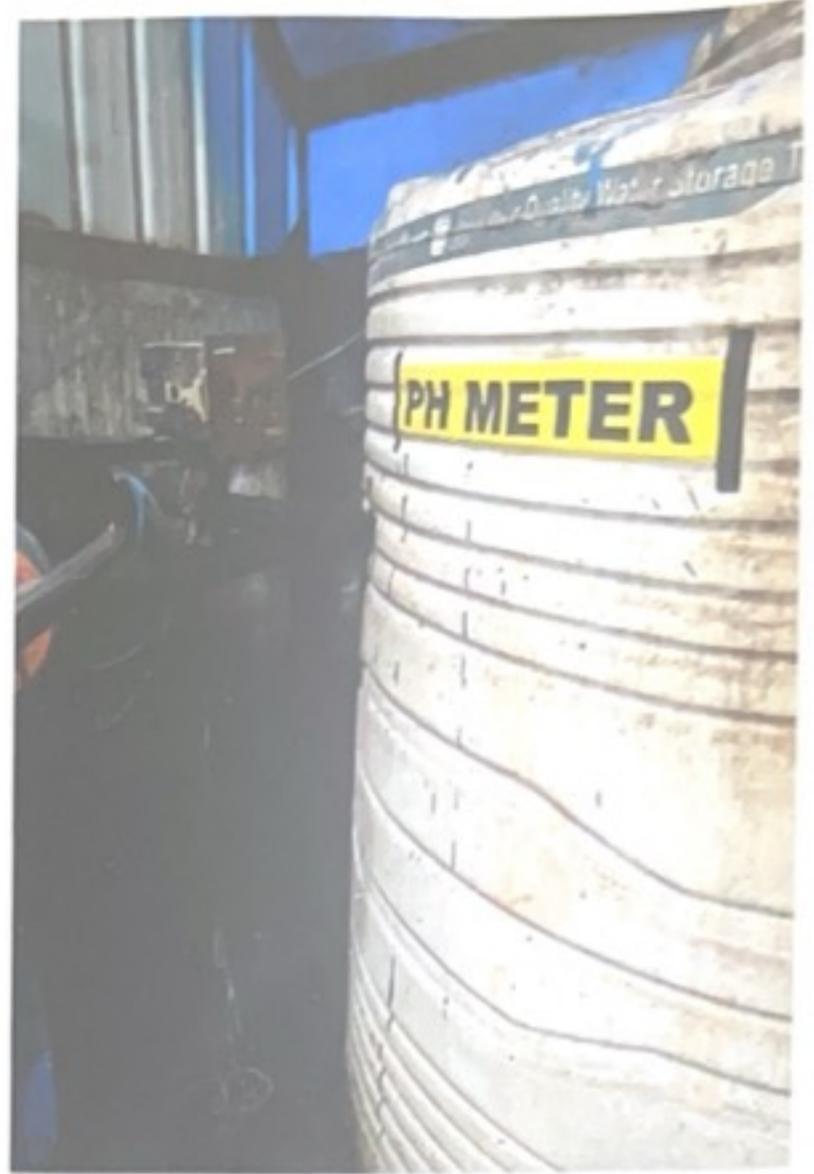
For COLOR ZONE

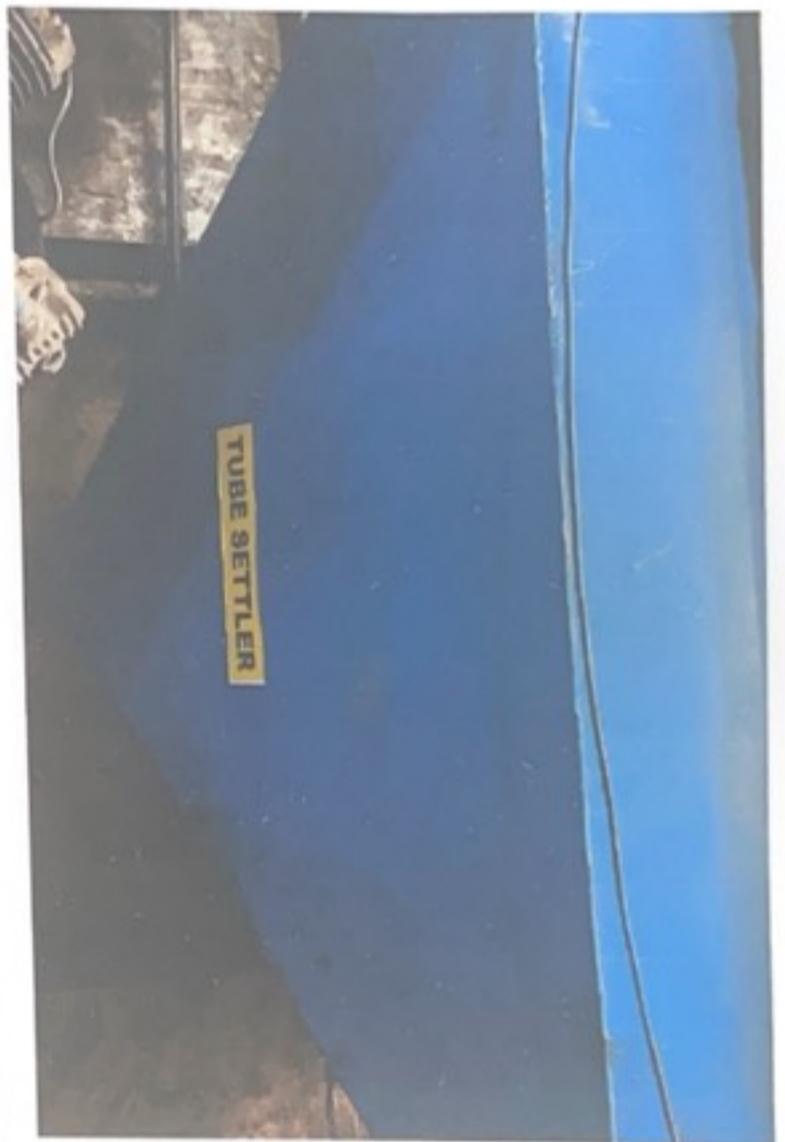
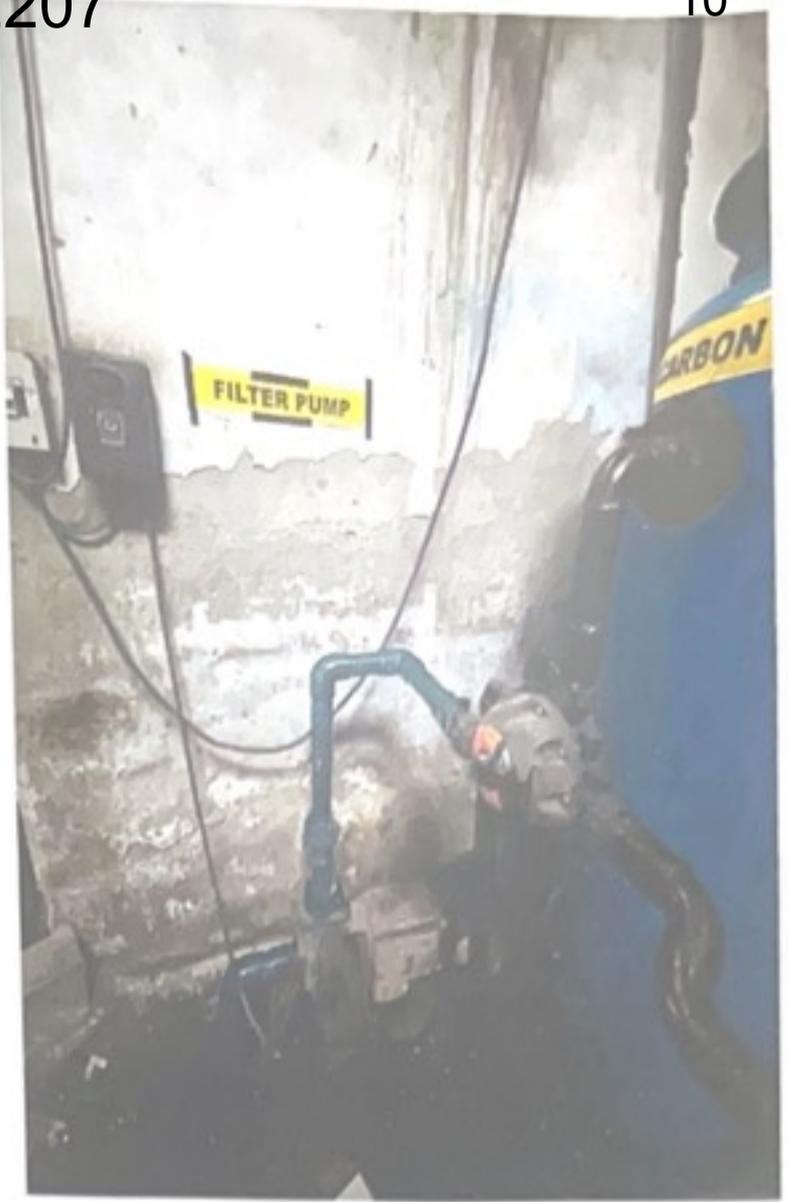
Thank you

Yours truly

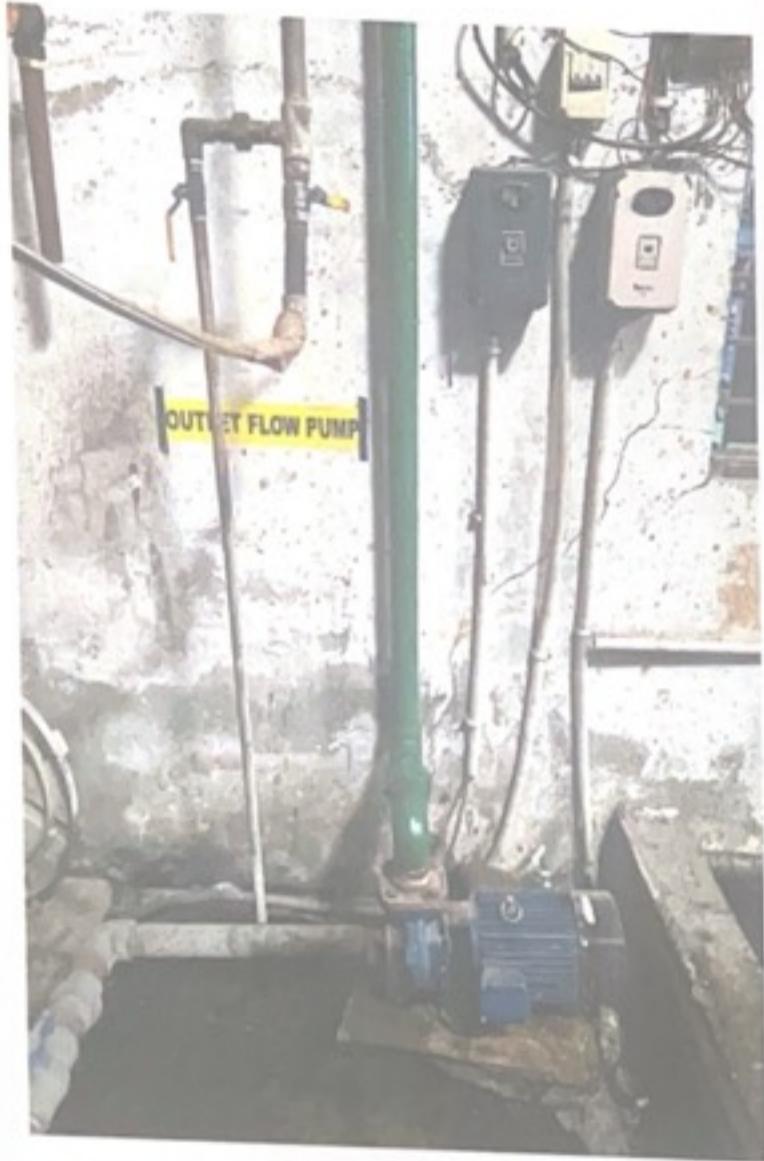
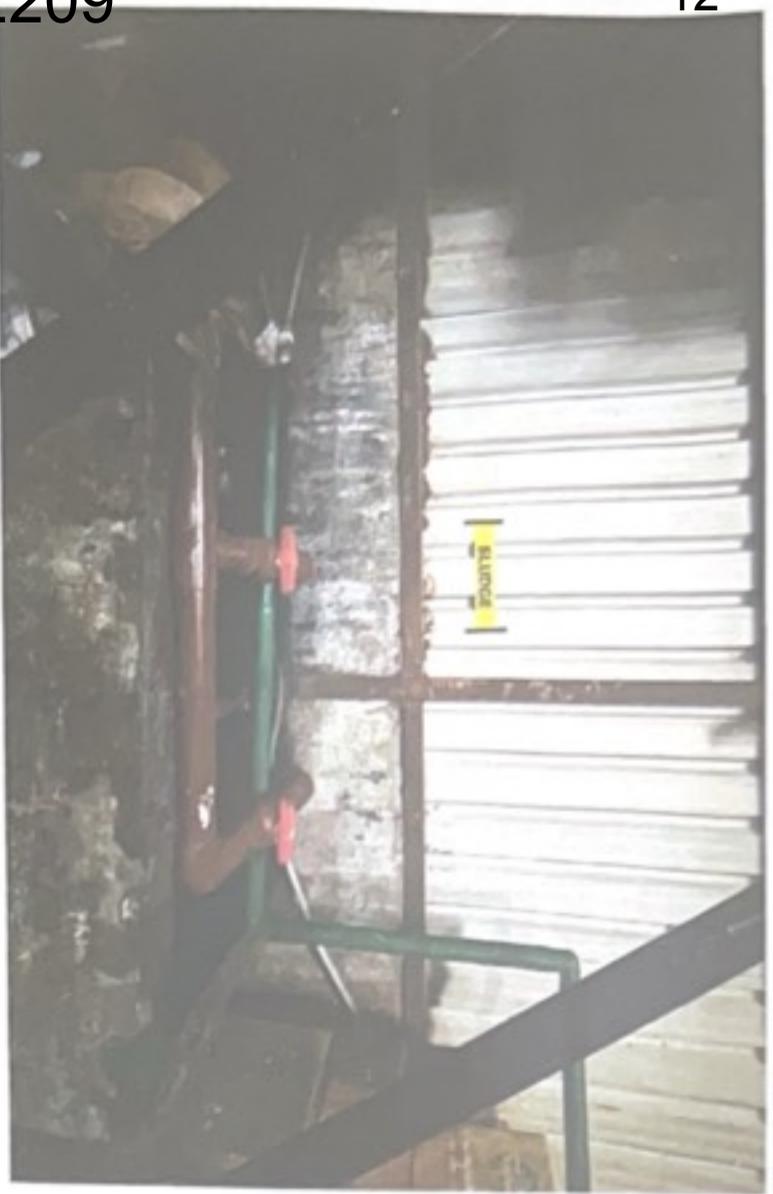
*Arun*

598, PHASE-2, HSIIDC BARHI, DISTRICT SONIPAT, HARYANA-131101  
Mob. : 9536776511, 9075011711 Mail ID : arunshrm86@gmail.com









Jan 2025

Date	Time In ON	Time OFF	ETP INLET ON	Meter Reading OFF
1/1/25	11:00	6:05	03828.77	03868.96
2/1/25	11:15	6:12	03868.96	03901.17
3/1/25	11:10	6:15	03901.17	03952.36
4/1/25	11:07	6:30	03952.36	04011.60
5/1/25	11:03	6:10	04011.60	04059.81
6/1/25	—	M — 0	N — D — A — Y —	—
7/1/25	11:15	6:30	04059.81	04107.98
8/1/25	11:00	6:15	04107.98	04158.21
9/1/25	11:10	6:10	04158.21	04218.43
10/1/25	11:05	6:13	04218.43	04268.64
11/1/25	11:07	6:17	04268.64	04312.83
12/1/25	— Factory Maintenance			—
13/1/25	11:15	6:25	04312.83	04358.02
14/1/25	11:04	6:05	04358.02	04401.23
15/1/25	11:00	6:15	04401.23	04451.42
16/1/25	11:10	6:12	04451.42	04494.63
17/1/25	11:05	5:30	04494.63	04509.82
18/1/25	11:30	6:00	04509.82	04530.08
19/1/25	11:13	6:10	04530.08	04590.29
20/1/25	—	M — 0	N — D — A — Y —	—
21/1/25	11:10	6:05	04590.29	04615.48
22/1/25	11:15	6:30	04615.48	04660.69
23/1/25	11:00	6:15	04660.69	04714.91

24/1/25	11:06	6:10	04714-91	04764-12
25/1/25	11:07	6:20	04764-12	04816-33
26/1/25	-R-E-P-U-B-L-I-C			-D-B-Y-
27/1/25	-M-O-N-D-A-			-Y-
28/1/25	11:10	6:10	04816-33	04868-52
29/1/25	11:15	6:25	04868-52	04913-33
30/1/25	11:08	6:17	04913-33	04963-89
31/1/25	11:00	6:05	04963-89	05005-14

Dec 2024

Date	Time IN ON	Time off	ETP INLET ON	Meter Reading off
1/12/24	11:05	6:10	02711.27	02720.50
2/12/24	—	M—O—N	—D—A—Y—	
3/12/24	11:08	6:15	02720.50	02736.71
4/12/24	11:15	6:30	02736.71	02753.88
5/12/24	11:00	6:05	02753.88	02810.09
6/12/24	11:13	6:12	02810.09	02868.27
7/12/24	11:10	6:08	02868.27	02903.46
8/12/24	11:00	5:54	02903.46	02959.67
9/12/24	11:05	6:15	02959.67	03001.89
10/12/24	11:07	6:11	03001.89	03055.16
11/12/24	11:00	6:00	03055.16	03103.37
12/12/24	11:03	6:10	03103.37	03156.56
13/12/24	11:15	6:30	03156.56	03210.77
14/12/24	11:10	6:10	03210.77	03258.04
15/12/24	11:05	6:13	03258.04	03313.23
16/12/24	11:00	5:30	03313.23	03350.44
17/12/24	11:08	6:15	03350.44	03404.63
18/12/24	11:15	6:30	03404.63	03446.86
19/12/24	11:00	6:10	03446.86	03493.14
20/12/24	11:10	6:08	03493.14	03550.35
21/12/24	11:05	6:15	03550.35	03604.56
22/12/24	11:07	6:12	03604.56	03650.77
23/12/24	11:15	6:10	03650.77	03679.89

etc

24/12/24				
25/12/24				
26/12/24				
27/12/24 11:00	6:08	03679.89	03714.16	
28/12/24 11:10	6:10	03714.16	03739.35	
29/12/24 11:15	6:25	03739.35	03787.56	
30/12/24	M-O-N -D-A-Y			
31/12/24 11:05	6:00	03787.56	03828.77	

Nov 2024

Date	Time In on	Time Off	ETP INLET ON	Meter Reading Off
1/11/24				
2/11/24				
3/11/24				
4/11/24				
5/11/24	11:13	6:10	02414.21	02424.44
6/11/24	11:00	6:05	02424.44	02431.65
7/11/24	11:15	6:30	02431.65	02451.88
8/11/24	11:05	6:10	02451.88	02462.17
9/11/24	11:10	6:08	02462.17	02474.38
10/11/24	11:00	6:00	02474.38	02493.65
11/11/24	—	M—O—N—D—A—Y—		
12/11/24	11:05	6:10	02493.65	02514.89
13/11/24	11:08	6:15	02514.89	02533.21
14/11/24	11:15	6:30	02533.21	02554.44
15/11/24	11:00	6:05	02554.44	02576.63
16/11/24	11:13	4:10	02576.63	02576.65
17/11/24	11:10	6:08	02576.65	02596.88
18/11/24	—	M—O—N—D—A—Y—		
19/11/24	11:00	5:30	02596.88	02606.17
20/11/24	11:05	6:15	02606.17	02616.38
21/11/24	11:07	6:12	02616.38	02628.57
22/11/24	11:00	6:00	02628.57	02638.78
23/11/24	11:15	6:30	02638.78	02653.12

- 24/11/24	11:05	6:10	02653.12	02663.31
- 25/11/24	—	M—0	N—D	A—Y—
- 26/11/24	11:10	6:05	02663.31	02673.54
- 27/11/24	11:00	6:00	02673.54	02685.75
- 28/11/24	11:08	6:15	02685.75	02696.94
- 29/11/24	11:15	6:25	02696.94	02704.15
- 30/11/24	11:05	6:12	02704.15	02711.27

Oct 2024

Date	Time		ETP INLET ON	Meter Reading OFF
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5/10/24	11:15	6:30	01957.97	01976.18
6/10/24	11:05	6:10	01976.18	02011.39
7/10/24	11:10	6:08	02011.39	02030.62
8/10/24	11:00	6:00	02030.62	02059.79
9/10/24	11:05	6:10	02059.79	02073.09
10/10/24	11:08	6:15	02073.09	02095.32
11/10/24	11:15	6:30	02095.32	02121.61
12/10/24	11:00	6:05	02121.61	02135.80
13/10/24	11:13	6:10	02135.80	02164.98
14/10/24	11:10	6:05	02164.98	02171.19
15/10/24	11:00	5:30	02171.19	02189.41
16/10/24	11:05	6:15	02189.41	02214.70
17/10/24	11:07	6:12	02214.70	02232.89
18/10/24	11:00	6:00	02232.89	02249.13
19/10/24	11:15	6:30	02249.13	02269.47
20/10/24	11:05	6:10	02269.47	02283.66
21/10/24	11:10	6:05	02283.66	02291.87
22/10/24	11:00	6:00	02291.87	02305.12
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				Date	
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25/10/24	11:15	6:25	02329.56	02358.79	2/11/2
26/10/24	11:00	6:04	02358.79	02381.98	3/11/2
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28/10/24	11:10	6:05	02400.26	02413.47	5/11/2
29/10/24	11:05	6:12	02413.47	02413.72	6/11/2
30/10/24	11:00	4:00	02413.72	02414.21	7/11/2
31/10/24			02414.21	02414.21	8/11/2
					9/11/2
					10/11/2
					11/11/2
					12/11/
					13/11/
					14/11/
					15/11/
					16/11/
					17/11/
					18/11/2
					19/11/
					20/11/
					21/11/
					22/11/
					23/11/

Sept 2024

ETP INLET Meter Reading

Date	Time		ETP INLET Meter Reading	
	In	ON	ON	OFF
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6/9/24	11:08	6:15	01008.53	01048.81
7/9/24	11:05	6:07	01048.81	01091.06
8/9/24	11:00	6:00	01091.06	01126.27
9/9/24		M-D-N-D-A-Y		
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12/9/24	11:15	6:30	01196.72	01236.91
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14/9/24	11:07	6:12	01266.18	01303.39
15/9/24	11:05	6:15	01303.39	01341.60
16/9/24	11:00	5:30	01341.60	01370.83
17/9/24	11:10	6:05	01370.83	01420.08
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19/9/24	11:00	6:03	01459.29	01501.47
20/9/24	11:15	6:30	01501.47	01538.68
21/9/24	11:08	6:15	01538.68	01577.89
22/9/24	11:05	6:10	01577.89	01615.16
23/9/24	11:00	6:00	01615.16	01645.40

24/9/24	11:10	6:08	01645.40	01682.61
25/9/24	11:05	6:10	01682.61	01718.85
26/9/24	11:15	6:30	01718.85	01741.12
27/9/24	11:00	5:55	01741.12	01777.35
28/9/24	11:10	6:15	01777.35	01807.53
29/9/24	11:13	6:10	01807.53	01837.80
30/9/24	11:00	6:00	01837.80	01860.11

AUGUST - 2024			
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3/8/24	11:10	6:15	00152.71 00171.065
4/8/24	ELECTRICAL MAINTANENCE		
5/8/24	MONDAY		
6/8/24	11:00	6:00	00171.065 00202.584
7/8/24	11:10	6:20	00202.584 00233.033
8/8/24	11:05	6:00	00233.033 00249.96
9/8/24	11:03	6:10	00249.96 00285.14
10/8/24	11:00	6:15	00285.14 00331.43
11/8/24	11:10	6:05	00331.43 00371.62
12/8/24	MONDAY		
13/8/24	11:00	6:00	00371.62 00412.83
14/8/24	11:05	6:07	00412.83 00457.16
15/8/24	INDEPENDENCE DAY		
16/8/24	11:15	6:10	00457.16 00496.32
17/8/24	11:00	6:00	00496.32 00535.53
18/8/24	11:10	6:23	00535.53 00583.76
19/8/24	MONDAY		
20/8/24			00583.76 00583.76
21/8/24	11:05	6:12	00583.76 00631.95
22/8/24	11:10	6:19	00631.95 00679.16
23/8/24	11:00	6:00	00679.16 00728.37

- 24/8/24	11:15	6:30	00728.37	00768.58
- 25/8/24	11:10	6:20	00768.58	00792.77
- 26/8/24	11:05	6:10	00792.77	00817.98
- 27/8/24	11:15	6:30	00817.98	00821.09
- 28/8/24	11:03	6:17	00821.09	00836.21
- 29/8/24	11:07	6:25	00836.21	00849.44
- 30/8/24	11:12	6:29	00849.44	00862.63
- 31/8/24	2		00862.63	00862.63



PIONEER ENVIRO TECH  
AN ISO 9001:2008 CERTIFIED COMPANY

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

NAME & ADDRESS OF UNIT : COLON ZONE

MONTH Jan 2025

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED	FLOW METER FINAL OUTLET	PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF			INLET	OUTLET	ON	OFF			
11/12/25	11:00	6:05	21059.14	21105.38	Limbo	99.590239	99.629561	5.07	6.05	68.544.8	68.544.5		
21/12/25	11:15	6:12	21105.38	21144.49	3.5g	99.629561	99.652979	5.03	6.02	68.544.8	68.544.5		
31/12/25	11:10	6:15	21144.49	21200.81	2.5kg	99.652979	99.697998	5.09	6.08	68.544.8	68.544.5		
4/11/25	11:07	6:30	21200.81	21268.28	4kg	99.697998	99.748228	6.02	7.0	68.544.8	68.544.5		
5/11/25	11:03	6:19	21268.28	21323.99	5kg	99.748228	99.789442	5.09	6.08	68.544.8	68.544.5		
6/11/25	—	—	—	—	—	—	—	—	—	—	—		
7/11/25	11:15	6:30	21323.99	21388.68	4kg	99.789442	99.831614	5.08	6.07	68.544.8	68.544.5		
8/11/25	11:00	6:15	21388.68	21453.49	5kg	99.831614	99.874822	6.02	7.0	68.544.8	68.544.5		
9/11/25	11:10	6:10	21453.49	21515.89	8kg	99.874822	99.926066	6.05	7.02	68.544.8	68.544.5		
10/11/25	11:05	6:13	21505.89	21565.04	6kg	99.926066	99.968224	5.08	6.03	68.544.8	68.544.5		
11/11/25	11:07	6:17	21565.04	21616.60	4kg	99.968224	100.005445	5.07	6.05	68.544.8	68.544.5		
12/11/25	—	—	—	—	—	—	—	—	—	—	—		
13/11/25	11:15	6:25	21616.60	21669.64	4kg	100.005445	100.044644	5.08	6.07	68.544.8	68.544.5		
14/11/25	11:04	6:05	21669.64	21721.49	3kg	100.044644	100.079088	5.07	6.05	68.544.8	68.544.5		
15/11/25	11:00	6:15	21721.49	21779.44	4kg	100.079088	100.122211	5.08	6.07	68.544.8	68.544.5		
16/11/25	11:10	6:12	21779.44	21830.81	2kg	100.122211	100.157332	5.08	6.07	68.544.8	68.544.5		
17/11/25	11:05	5:30	21830.81	21880.13	2kg	100.157332	100.188651	5.01	6.0	68.544.8	68.544.5		
18/11/25	11:30	6:00	21880.13	21935.98	2kg	100.188651	100.184422	5.02	6.01	68.544.8	68.544.5		
19/11/25	11:13	6:10	21935.98	21994.67	5kg	100.184422	100.234911	6.02	7.0	68.544.8	68.544.5		
20/11/25	—	—	—	—	—	—	—	—	—	—	—		
21/11/25	11:10	6:05	21994.67	21975.54	4kg	100.234911	100.257422	5.07	6.02	68.544.8	68.544.5		
22/11/25	11:15	6:30	21975.54	22026.32	4kg	100.257422	100.296614	5.08	6.07	68.544.8	68.544.5		
23/11/25	11:00	6:15	22026.32	22088.41	5kg	100.296614	100.342444	6.02	7.0	68.544.8	68.544.5		
24/11/25	11:05	6:10	22088.41	22148.78	5kg	100.342444	100.386314	6.02	7.0	68.544.8	68.544.5		
25/11/25	11:03	6:20	22148.78	22209.30	8kg	100.386314	100.430422	6.05	7.02	68.544.8	68.544.5		
26/11/25	—	—	—	—	—	—	—	—	—	—	—		
27/11/25	—	—	—	—	—	—	—	—	—	—	—		
28/11/25	11:10	6:10	22209.30	22270.10	6kg	100.430422	100.474444	5.08	6.07	68.544.8	68.544.5		
29/11/25	11:15	6:25	22270.10	22330.74	4kg	100.474444	100.518014	5.07	6.05	68.544.8	68.544.5		
30/11/25	11:08	6:17	22330.74	22381.29	5kg	100.518014	100.556558	5.06	6.04	68.544.8	68.544.5		
31/11/25	11:00	6:05	22381.29	22428.69	5kg	100.556558	100.59076	5.07	6.05	68.544.8	68.544.5		

PLANT OPERATOR NAME : PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS	
	ON	OFF	ON	OFF				ON	OFF	INLET	OUTLET	ON	OFF				
1/12/24	11:05	6:10	19,779.39	19,792.62	limb	Alam	laly							DRY			
2/12/24		M			0		N	98,645.92	98,642.14	4.8	5.2	67,736.7	67,740.9				
3/12/24	11:08	6:15	19,792.62	19,812.81	3kg	2kg	20g							y			
4/12/24	11:15	6:30	19,812.81	19,833.49	3kg	2kg	20g	98,642.14	98,653.37	5.2	6.1	67,740.9	67,749.1				
5/12/24	11:00	6:05	19,833.49	19,897.42	6kg	4kg	40g	98,653.37	98,665.58	5.1	6	67,749.1	67,757.2				
6/12/24	11:13	6:12	19,897.42	19,962.17	6kg	4kg	40g	98,665.58	98,715.77	5.9	6.8	67,757.2	67,802.4				
7/12/24	11:10	6:08	19,962.17	20,003.98	4kg	2kg	30g	98,715.77	98,765.96	5.9	6.8	67,802.4	67,846.6				
8/12/24	11:00	5:54	20,003.98	20,065.35	6kg	4kg	40g	98,765.96	98,796.17	5.3	6.2	67,846.6	67,871.7				
9/12/24	11:05	6:15	20,065.35	20,118.75	5kg	3kg	35g	98,796.17	98,846.40	5.8	6.7	67,871.7	67,916.9				
10/12/24	11:07	6:11	20,118.75	20,174.22	6kg	4kg	40g	98,846.40	98,882.61	5.7	6.5	67,916.9	67,946.1				
11/12/24	11:00	6:00	20,174.22	20,228.68	5kg	3kg	35g	98,882.61	98,930.82	5.9	6.8	67,946.1	67,988.3				
12/12/24	11:03	6:10	20,228.68	20,289.49	6kg	4kg	40g	98,930.82	98,972.11	5.7	6.5	67,988.3	68,022.5				
13/12/24	11:15	6:30	20,289.49	20,351.33	6kg	4kg	40g	98,972.11	99,017.30	5.8	6.7	68,022.5	68,061.6				
14/12/24	11:10	6:10	20,351.33	20,407.80	5kg	3kg	35g	99,017.30	99,063.55	5.9	6.8	68,061.6	68,099.8				
15/12/24	11:05	6:13	20,407.80	20,471.10	6kg	4kg	40g	99,063.55	99,103.77	5.7	6.5	68,099.8	68,131.1				
16/12/24	11:00	5:30	20,471.10	20,544.96	4kg	2kg	30g	99,103.77	99,151.92	5.8	6.7	68,131.1	68,171.2				
17/12/24	11:08	6:15	20,544.96	20,575.28	6kg	4kg	40g	99,151.92	99,181.17	5.3	6.2	68,171.2	68,193.4				
18/12/24	11:15	6:30	20,575.28	20,623.59	5kg	3kg	35g	99,181.17	99,226.24	5.8	6.7	68,193.4	68,233.6				
19/12/24	11:00	6:10	20,623.59	20,677.36	6kg	4kg	40g	99,226.24	99,261.56	5.7	6.5	68,233.6	68,263.7				
20/12/24	11:10	6:08	20,677.36	20,740.69	7kg	5kg	50g	99,261.56	99,303.47	5.8	6.7	68,263.7	68,298.9				
21/12/24	11:05	6:15	20,740.69	20,800.04	6kg	4kg	40g	99,303.47	99,355.98	6.2	7	68,298.9	68,344.1				
22/12/24	11:07	6:12	20,800.04	20,853.77	6kg	4kg	40g	99,355.98	99,400.17	5.8	6.7	68,344.1	68,384.2				
23/12/24	11:15	6:10	20,853.77	20,888.25	3kg	2kg	20g	99,400.17	99,440.28	5.7	6.6	68,384.2	68,418.4				
24/12/24					E-L-E-C-T-R-I-C-I-T-Y												
25/12/24																	
26/12/24																	
27/12/24	11:00	6:08	20,888.25	20,928.11	4kg	2kg	30g	99,440.28	99,493.78	5.3	6.2	68,418.4	68,463.7				
28/12/24	11:10	6:10	20,928.11	20,957.22	2kg	1kg	10g	99,493.78	99,513.97	4.3	5.2	68,463.7	68,479.9				
29/12/24	11:15	6:25	20,957.22	21,010.8	5kg	3kg	35g	99,513.97	99,555.20	5.7	6.5	68,479.9	68,515.1				
30/12/24																	
31/12/24	11:05	6:00	21,010.8	21,059.14	5kg	3kg	35g	99,555.20	99,590.38	5.7	6.5	68,515.1	68,544.3				

PLANT OPERATOR NAME  
MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

Created with cam scanner

UN-CERTIFIED COMPANY

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT  
 NAME & ADDRESS OF UNIT : COLOR ZONE

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED	FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF		ON	OFF	INLET	OUTLET	ON	OFF			
11/11/24														
21/11/24					Line Alarm									
31/11/24														
4/11/24														
5/11/24	11:13	6:10	19,389.91	19,397.92		209	98,492.88	98,429.53	5.0	6.1	63,591.8	63,596.1		
6/11/24	11:00	6:05	19,393.02	19,403.57		209	98,492.88	98,429.53	5.0	6.1	63,591.8	63,596.1		
7/11/24	11:15	6:30	19,407.33	19,423.14		209	98,492.88	98,429.53	4.0	5.0	63,596.1	63,599.2		
8/11/24	11:05	6:10	19,428.44	19,446.59		209	98,492.88	98,429.53	5.1	6.0	63,599.2	63,609.4		
9/11/24	11:10	6:08	19,446.59	19,463.92		209	98,492.88	98,429.53	4.0	5.1	63,609.4	63,618.5		
10/11/24	11:00	6:00	19,463.92	19,486.85		209	98,492.88	98,429.53	5.0	6.0	63,618.5	63,629.9		
11/11/24														
12/11/24	11:05	6:10	19,486.85	19,512.99		209	98,492.88	98,429.53	5.0	6.0	63,629.9	63,641.1		
13/11/24	11:08	6:15	19,512.99	19,536.49		209	98,492.88	98,429.53	5.0	6.0	63,641.1	63,652.3		
14/11/24	11:15	6:30	19,536.49	19,562.38		209	98,492.88	98,429.53	5.0	6.0	63,652.3	63,663.5		
15/11/24	11:00	6:05	19,562.38	19,590.57		209	98,492.88	98,429.53	5.0	6.0	63,663.5	63,674.7		
16/11/24	11:13	6:10	19,590.57	19,590.57		209	98,492.88	98,429.53	5.0	6.0	63,674.7	63,685.9		
17/11/24	11:10	6:08	19,590.57	19,590.57		209	98,492.88	98,429.53	5.0	6.0	63,685.9	63,697.1		
18/11/24														
19/11/24														
20/11/24	11:00	5:30	19,615.08	19,629.47		209	98,559.76	98,566.96	5.0	6.0	63,689.8	63,694.1		
21/11/24	11:05	6:15	19,629.47	19,643.61		209	98,559.76	98,566.96	5.0	6.0	63,694.1	63,698.3		
22/11/24	11:07	6:12	19,643.61	19,660.85		209	98,559.76	98,566.96	5.0	6.0	63,698.3	63,702.5		
23/11/24	11:00	6:00	19,660.85	19,674.47		209	98,559.76	98,566.96	5.0	6.0	63,702.5	63,706.7		
24/11/24	11:15	6:30	19,674.47	19,694.95		209	98,559.76	98,566.96	4.0	5.0	63,706.7	63,710.9		
25/11/24	11:05	6:10	19,694.95	19,708.46		209	98,559.76	98,566.96	5.0	6.0	63,710.9	63,715.1		
26/11/24														
27/11/24	11:10	6:05	19,708.46	19,722.94		209	98,605.97	98,612.18	4.0	5.0	63,715.1	63,719.3		
28/11/24	11:00	6:00	19,722.94	19,740.90		209	98,605.97	98,612.18	5.0	6.0	63,719.3	63,723.5		
29/11/24	11:08	6:15	19,740.90	19,755.74		209	98,605.97	98,612.18	4.0	5.0	63,723.5	63,727.7		
30/11/24	11:15	6:25	19,755.74	19,768.15		209	98,605.97	98,612.18	4.0	5.0	63,727.7	63,731.9		
31/11/24	11:05	6:12	19,768.15	19,799.29		209	98,605.97	98,612.18	4.0	5.0	63,731.9	63,736.1		

MONTH Nov 2024  
 Signature: [Handwritten Signature]

PLANT OPERATOR NAME  
 MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED	FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF		ON	OFF	INLET	OUTLET	ON	OFF			
21/10/24	11:00	6:00	18,693.0	18,922.0	lime	9799.1	9801.7	5.2	6.1	6780.3	67316.9	Day		
21/10/24	11:13	6:10	18,723.5	18,946.0	lime	9801.7	9803.6	5.2	6.1	6780.3	67316.9			
21/10/24	11:10	6:15	18,746.0	18,970.0	lime	9803.6	9805.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:00	6:05	18,738.5	18,988.5	lime	9805.5	9807.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:15	6:20	18,808.5	18,988.5	lime	9807.4	9809.3	5.2	6.1	6780.3	67316.9			
21/10/24	11:05	6:10	18,832.0	18,988.5	lime	9809.3	9811.2	5.2	6.1	6780.3	67316.9			
21/10/24	11:10	6:08	18,931.0	18,988.5	lime	9811.2	9813.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:15	6:15	18,950.5	18,988.5	lime	9813.1	9815.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:00	6:05	18,998.5	18,988.5	lime	9815.0	9816.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:13	6:10	19,009.5	19,009.5	lime	9816.9	9818.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,023.0	19,061.0	lime	9818.8	9820.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:05	19,061.0	19,070.0	lime	9820.7	9822.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:00	5:30	19,070.0	19,093.0	lime	9822.6	9824.5	5.2	6.1	6780.3	67316.9			
21/10/24	11:05	6:15	19,093.0	19,123.0	lime	9824.5	9826.4	5.3	6.1	6780.3	67316.9			
21/10/24	11:07	6:12	19,123.0	19,146.0	lime	9826.4	9828.3	5.4	6.1	6780.3	67316.9			
21/10/24	11:00	6:00	19,146.0	19,168.0	lime	9828.3	9830.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:15	6:30	19,168.0	19,193.0	lime	9830.2	9832.1	5.9	6.1	6780.3	67316.9			
21/10/24	11:05	6:30	19,193.0	19,223.0	lime	9832.1	9834.0	4.3	6.1	6780.3	67316.9			
21/10/24	11:10	6:05	19,223.0	19,254.0	lime	9834.0	9835.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:00	19,254.0	19,284.0	lime	9835.9	9837.8	4.4	6.1	6780.3	67316.9			
21/10/24	11:05	6:00	19,284.0	19,314.0	lime	9837.8	9839.7	5.0	6.1	6780.3	67316.9			
21/10/24	11:05	6:00	19,314.0	19,344.0	lime	9839.7	9841.6	4.4	6.1	6780.3	67316.9			
21/10/24	11:08	6:15	19,344.0	19,374.0	lime	9841.6	9843.5	4.0	6.1	6780.3	67316.9			
21/10/24	11:08	6:15	19,374.0	19,404.0	lime	9843.5	9845.4	4.0	6.1	6780.3	67316.9			
21/10/24	11:15	6:25	19,404.0	19,434.0	lime	9845.4	9847.3	5.1	6.1	6780.3	67316.9			
21/10/24	11:15	6:25	19,434.0	19,464.0	lime	9847.3	9849.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:00	6:00	19,464.0	19,494.0	lime	9849.2	9851.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:00	6:00	19,494.0	19,524.0	lime	9851.1	9853.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:05	6:05	19,524.0	19,554.0	lime	9853.0	9854.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:05	6:05	19,554.0	19,584.0	lime	9854.9	9856.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,584.0	19,614.0	lime	9856.8	9858.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,614.0	19,644.0	lime	9858.7	9860.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,644.0	19,674.0	lime	9860.6	9862.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,674.0	19,704.0	lime	9862.5	9864.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,704.0	19,734.0	lime	9864.4	9866.3	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,734.0	19,764.0	lime	9866.3	9868.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,764.0	19,794.0	lime	9868.2	9870.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,794.0	19,824.0	lime	9870.1	9872.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,824.0	19,854.0	lime	9872.0	9873.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,854.0	19,884.0	lime	9873.9	9875.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,884.0	19,914.0	lime	9875.8	9877.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,914.0	19,944.0	lime	9877.7	9879.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,944.0	19,974.0	lime	9879.6	9881.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	19,974.0	20,004.0	lime	9881.5	9883.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,004.0	20,034.0	lime	9883.4	9885.3	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,034.0	20,064.0	lime	9885.3	9887.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,064.0	20,094.0	lime	9887.2	9889.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,094.0	20,124.0	lime	9889.1	9891.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,124.0	20,154.0	lime	9891.0	9892.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,154.0	20,184.0	lime	9892.9	9894.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,184.0	20,214.0	lime	9894.8	9896.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,214.0	20,244.0	lime	9896.7	9898.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,244.0	20,274.0	lime	9898.6	9900.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,274.0	20,304.0	lime	9900.5	9902.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,304.0	20,334.0	lime	9902.4	9904.3	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,334.0	20,364.0	lime	9904.3	9906.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,364.0	20,394.0	lime	9906.2	9908.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,394.0	20,424.0	lime	9908.1	9910.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,424.0	20,454.0	lime	9910.0	9911.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,454.0	20,484.0	lime	9911.9	9913.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,484.0	20,514.0	lime	9913.8	9915.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,514.0	20,544.0	lime	9915.7	9917.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,544.0	20,574.0	lime	9917.6	9919.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,574.0	20,604.0	lime	9919.5	9921.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,604.0	20,634.0	lime	9921.4	9923.3	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,634.0	20,664.0	lime	9923.3	9925.2	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,664.0	20,694.0	lime	9925.2	9927.1	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,694.0	20,724.0	lime	9927.1	9929.0	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,724.0	20,754.0	lime	9929.0	9930.9	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,754.0	20,784.0	lime	9930.9	9932.8	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,784.0	20,814.0	lime	9932.8	9934.7	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,814.0	20,844.0	lime	9934.7	9936.6	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,844.0	20,874.0	lime	9936.6	9938.5	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,874.0	20,904.0	lime	9938.5	9940.4	5.1	6.1	6780.3	67316.9			
21/10/24	11:10	6:10	20,904.0	20,934.0	lime	9940.4	9942.3	5.1	6.1	6780				

NAME & ADDRESS OF UNIT: COLOR ZONE

MONTH Sept. 2024

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF				ON	OFF	INLET	OUTLET	ON	OFF			
11/9/24																
2/9/24	11:10	6:05	17,514.59	17,514.99	Lime	Alam	Poly	97,166.14	97,166.14			66,655.0	66,655.0	Dry		
3/9/24	11:13	6:10	17,547.79	17,596.98	4kg	2kg	30g	97,166.14	97,187.88	5.2	6.1	66,655.0	66,670.3			
4/9/24	11:00	6:03	17,596.98	17,636.44	5kg	3kg	35g	97,187.88	97,222.54	5.8	6.6	66,670.3	66,699.4			
5/9/24	11:15	6:30	17,636.44	17,685.63	4kg	2kg	30g	97,222.54	97,251.73	5.2	6.1	66,699.4	66,721.6			
6/9/24	11:08	6:15	17,685.63	17,732.22	5kg	3kg	35g	97,251.73	97,287.09	5.8	6.6	66,721.6	66,749.7			
7/9/24	11:05	6:07	17,732.22	17,782.89	5kg	3kg	35g	97,287.09	97,321.28	5.7	6.5	66,749.7	66,776.9			
8/9/24	11:00	6:00	17,782.89	17,822.94	6kg	4kg	40g	97,321.28	97,356.52	5.9	6.8	66,776.9	66,804.1			
9/9/24		M			4kg	2kg	30g	97,356.52	97,384.79	5.2	6.1	66,804.1	66,826.3			
10/9/24	11:10	6:05	17,822.94	17,864.53	0			N								
11/9/24	11:05	6:10	17,864.53	17,908.4	4kg	2kg	30g	97,384.79	97,410.94	5.1	6	66,826.3	66,846.4			
12/9/24	11:15	6:30	17,908.4	17,956.95	5kg	3kg	35g	97,410.94	97,441.15	5.8	6.6	66,846.4	66,870.5			
13/9/24	11:00	6:00	17,956.95	17,991.14	5kg	3kg	35g	97,441.15	97,475.36	5.7	6.5	66,870.5	66,898.6			
14/9/24	11:07	6:12	17,991.14	18,034.93	3kg	2kg	20g	97,475.36	97,497.62	5.1	6	66,898.6	66,914.8			
15/9/24	11:05	6:15	18,034.93	18,078.14	4kg	2kg	30g	97,497.62	97,527.75	5.1	6	66,914.8	66,938.9			
16/9/24	11:00	5:30	18,078.14	18,112.59	3kg	2kg	20g	97,527.75	97,560.94	5.2	6.1	66,938.9	66,964.1			
17/9/24	11:10	6:05	18,112.55	18,171.62	5kg	3kg	35g	97,560.94	97,583.45	5.1	6	66,964.1	66,981.3			
18/9/24	11:13	6:10	18,171.62	18,214.16	4kg	2kg	30g	97,583.45	97,627.34	5.8	6.6	66,981.3	67,019.4			
19/9/24	11:00	6:03	18,214.16	18,266.39	4kg	2kg	30g	97,627.34	97,659.59	5.2	6.1	67,019.4	67,044.6			
20/9/24	11:15	6:30	18,266.39	18,309.48	5kg	3kg	35g	97,659.59	97,695.74	5.8	6.6	67,044.6	67,074.7			
21/9/24	11:08	6:15	18,309.48	18,355.25	4kg	2kg	30g	97,695.74	97,725.98	5.1	6	67,074.7	67,098.9			
22/9/24	11:05	6:10	18,355.25	18,397.81	3kg	2kg	20g	97,725.98	97,757.14	5.2	6.1	67,098.9	67,124.1			
23/9/24	11:00	6:00	18,397.81	18,438.50	3kg	2kg	20g	97,757.14	97,787.85	5.1	6	67,124.1	67,148.2			
24/9/24	11:10	6:08	18,438.50	18,475.18	4kg	2kg	30g	97,787.85	97,811.58	5.2	6.1	67,148.2	67,167.4			
25/9/24	11:05	6:10	18,475.18	18,516.78	4kg	2kg	30g	97,811.58	97,841.79	5.1	6	67,167.4	67,191.5			
26/9/24	11:15	6:30	18,516.78	18,554.11	3kg	2kg	20g	97,841.79	97,872.11	5.2	6.1	67,191.5	67,215.7			
27/9/24	11:00	5:55	18,554.11	18,595.97	4kg	2kg	30g	97,872.11	97,889.32	5.1	6	67,215.7	67,227.8			
28/9/24	11:10	6:15	18,595.97	18,630.98	3kg	2kg	20g	97,889.32	97,925.53	5.2	6.1	67,227.8	67,252.1			
29/9/24	11:13	6:10	18,630.98	18,666.30	3kg	2kg	20g	97,925.53	97,949.72	5.1	6	67,252.1	67,271.3			
30/9/24	11:00	6:00	18,666.30	18,697.89	3kg	2kg	20g	97,949.72	97,979.92	5.1	6	67,271.3	67,290.5			

PLANT OPERATOR NAME  
MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY



# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

**VERSUS**

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: [vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this <sup>12<sup>th</sup></sup> day of <sup>May</sup>.....2025

Accepted, identified and certified subjected to the terms of the fees.

SS,

*Siddharth Batra*

**[SIDDHARTH BATRA] [ARCHNA YADAV]**

**M/s color zone**

*Anushka*  
Client

**Proprietor**

*Shivani Chawla*

*Chinmay Dubey*

*Rhythm Katyal*

**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates


 भारत सरकार  
 GOVERNMENT OF INDIA


 आधार

Issue Date: 25/10/2011


 अन्नू शर्मा  
**Annu Sharma**  
 जन्म तिथि / DOB: 05/11/1977  
 महिला / FEMALE  
 Mobile No.: 8383943974  
 [REDACTED] 5580  
 VID : 9102 0445 4590 9314

मेरा आधार, मेरी पहचान


 भारतीय विशिष्ट पहचान प्राधिकरण  
 UNIQUE IDENTIFICATION AUTHORITY OF INDIA


 AADHAAR

पता  
 डब्ल्यू/ओ अरुण शर्मा, जी और जेयू-२३ डी तीसरी मंजिल,  
 पीतमपुरा, नार्थ वेस्ट दिल्ली,  
 दिल्ली - 110034

**Address:**  
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 1947 | 
  [help@uidai.gov.in](mailto:help@uidai.gov.in) | 
  [www.uidai.gov.in](http://www.uidai.gov.in)  
 M/s color zone

Anusharma  
Proprietor

2230

33



Archna Yadav &lt;archna.yadav@satramdass.com&gt;

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**Advance service copies of short reply on behalf of Respondent No. 69 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

**Archna Yadav** <archna.yadav@satramdass.com>

Fri, May 16, 2025 at 12:07 PM

To: Mansi Chahal &lt;mansichahal104@gmail.com&gt;, Varun Gulati &lt;jansewajanhit@gmail.com&gt;

Cc: Shivani Chawla &lt;shivani.chawla@satramdass.com&gt;, Chinmay Dubey &lt;chinmay.dubey@satramdass.com&gt;, Vijay Kumar &lt;vijay.kumar@satramdass.com&gt;

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent No. 69 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana &amp; Ors.'

Kindly treat the same as Proof of service.

Kind Regards

**Archna Yadav**  
*Senior Associate*

---

Satram Dass B & Co.  
8A Sagar Apartment, 6 Tilak Marg, New Delhi 110001, India  
E-mail: [archna.yadav@satramdass.com](mailto:archna.yadav@satramdass.com)  
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Webex : <https://meet155.webex.com/meet/archnayadav>

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